

THE HIGH COURT OF MEGHALAYA
SHILLONG

CORRIGENDUM

Dated, Shillong the 10th September, 2025

No. HCM.II/133/2019-Rect/112. The name, "SMTI. PHIDAIAMONLANG SYLLIANG" appearing at Sl. No. 2 of this Registry's Notification No.HCM.II/133/2019-Rect/111 dated the 5th September, 2025 may kindly be read as, "SMTI. PHIDAIAMON SYLLIANG".

By Order,


REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect./112-A **Dated, Shg. the 10th Sept., 2025**
Copy to:

1. The P.S. to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong, for His Lordship's kind information.
2. The P.S. to the Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for His Lordship's kind information.
3. The P.S. to the Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong, for His Lordship's kind information.
4. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
5. ☒ The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
6. Notice Board.
7. Office file.


REGISTRAR GENERAL

3043
10/9/25